

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EAST COAST ENERGY PRIVATE LIMITED Date of Commencement of Liquidation: 22-04-2019; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Devendra Prasad; Last 5 digit of registration number: 11271

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            | 1629063      |                            |              |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            | 62053071     |                            |              |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 10                         | 49064404603  | 10                         | 48980118871  |                             | 84285732                  |                                     | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 5       | Operational creditors (Workmen)   |                            |              |                            |              |                             |                           |                                     | NA                         |
| 6       | Operational creditors (Employees)   | 2                          | 60890617     | 2                          | 59456036     |                             | 1434581                   |                                     | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 1                          | 379318       | 1                          | 379318       |                             |                           |                                     | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 12                         | 24906818595  | 10                         | 3907500907   |                             | 20999317688               |                                     | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 1                          | 1333853430   | 1                          | 1333853430   |                             |                           |                                     | <a href="#">Annexure 9</a> |
| Total   |   | 26                         | 75430028697  | 24                         | 54281308562  | 0                           | 21085038001               | 0                                   |                            |